

HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE No. 07/2014/Computer Cell
DATED:- 10/10/2014

Tenders are invited from reputed suppliers for procurement of Six(06) Blade Server and One(01) Blade Chassis for Patna High Court.

Tender shall be submitted in a one sealed envelop superscribed with **“Technical and Financial Bids for supply of Blade Server and Blade Chassis”** containing separate sealed envelops each for Technical Bid and Financial Bid, in the specified Format:

- (a) Technical bid
- (b) Financial bid

Technical bid shall contain the following:

1. A refundable Earnest Money Deposit (EMD) (without interest) of **05% (five percent)** of total value of items to be procured in form of Bank Draft in favour of “Registrar General, Patna High Court, Patna”.

Note:- Bid Security (also known as Earnest Money) is to be given by all the bidders except those who are registered with the Central Purchase Organization/State Purchase Organization, National Small Industries Corporation(NSIC) or the concerned Department.

2. Authorization letter issued by the respective brand manufacturers to sell their products, in the case of Authorized Dealers.
3. Brand Name, Product Model and Specifications as per terms & Condition for both Blade server and Blade Chassis should be clearly mentioned.
4. Supplier shall have to submit self attested copies of last three years Income Tax Return, Sales Tax Clearance Certificate, Sales Tax Registration Certificate, VAT Number and Permanent Account Number(PAN) with copy thereof be furnished.
5. A certified copy of the P&L account and Balance Sheet, showing the Gross Turnover for the Financial Year 2013-14 (Asst. Year 2014-15) is over Rupees 50 lakhs.

6. Evidence for having supplied products to Central Government Departments/ Public Sector undertaking in the last one year.

Financial Bid Shall contain following:

The Financial bid shall indicate **rate per unit inclusive of all applicable taxes** and duly indicating the applicable taxes and their percentage.

Terms and Conditions:-

1. No Advance payment shall be made.
2. The firms shall submit their bills in triplicate at the time of supply of articles.
3. Payment shall be made through Bank Draft/ Bankers' Cheque, not in Cash. 80% of total payment will be made after delivery and rest 20% after inspection and installation of goods. In case defects, if any, found in any of the materials, the concerned firm shall replace it immediately free of cost.
4. **The rates quoted shall be valid for six (06) months.**
5. The selected supplier shall be in a position to supply the articles within 30 days of placing the purchase orders.
6. After award of tender, the successful bidder have to submit a refundable Performance Security (without interest) of **05% (five percent)** of total value of items in the form of Bank Guarantee from a commercial bank in an acceptable form, in favour of "Registrar General, Patna High Court, Patna". Performance Security shall remain valid for a period of sixty days beyond the date of completion of all contractual obligations of the supplier including warranty obligations. Bid Security(Earnest Money Deposit) shall be refunded to the successful bidder on receipt of Performance Security.
7. The suppliers shall have to submit an affidavit that their firm is not blacklisted any where in India.
8. Each page of the technical bid containing specification and financial bid should be signed and stamped by the bidder or its authorized signatory.

9. Articles should be in good condition of specified specification having the original packing intact as per samples.

10. Court reserves the right to accept/reject /postpone the tender and also to change terms and conditions, the date of submission of opening the tender etc. without assigning any reason to the bidders.

Specification for Blade Server:

S.No.	Features	Specification
1	CPU	Latest generation x64 processors (64-bit). Each Blade server should be populated with 2 numbers of Intel Xeon E5-2630 (6 Core / 2.30 GHz / 15 MB L3)
2	Cache L3	Minimum 15 MB of L3 Cache
3	Chipset	Latest chipset to be provided to support above given processor specifications
4	Memory	64 GB Registered DDR-3 1333 MHz or higher ECC Memory Upgradable to 512 GB with 16 or Higher DIMM slots. Memory modules of 16 GB each should be provided
5	Controllers	Redundant Hardware storage controller to support RAID 0,1,5 and 10 (RAID 1+0)
6	Disk Drives	Should support SAS and SSD hard drives 2*300GB, 15K RPM drives in RAID 1, 0 support for all servers.
7	Graphics Controller	Integrated Graphics Controller
8	Diagnostics	Pre failure alerts for all active and important components like processors, memory, hard drives
9	Connectivity to Internal / External Storage (HBA)	Redundant SAS or FC connectivity to Internal / External Storage should be available for all Blade Servers directly or through the Blade Chassis.
10	Ethernet Ports	Blade Servers should be configured with dual 10Gbps Ethernet Ports
11	Form Factor	Full/half Height Blade Servers with Dual Redundant Connectors architecture
12	Failure Alerting Mechanism	The Server should be able to alert impending failures on maximum number of components. The components covered under alerting mechanism should at least include Processor, memory, HDDs and expansion cards.
13	OS Support	Latest version Ubuntu, Redhat, Novell, VMWare ESX and MS Windows Hyper-V
14	Bus Slots	Minimum of 2 PCI-e X8 based mezzanine slots supporting Ethernet, FC adapters, SAS, 10Gb, and Infiniband adapters
15	Warranty	05(Five) Years Onsite warranty with spares

Specifications for Blade Chassis:

Sl. No.	Items	Specification
1	Description	Should Provide common resources essential for the Blade Servers like Power, Ethernet, Internal/External Storage
2	Blade Bays	Blade Chassis to accommodate minimum of 14 or more quantities of 2 CPU Full/Half Height Hot Pluggable Blade Servers with Dual I/O Connectors for Redundancy
3	Ethernet Switch	2 redundant non-blocking managed 10GB Ethernet switches to be provided in the blade chassis for connecting all the blade servers in redundant configuration. Additionally, minimum, 6 Nos. of 10Gb uplink ports should be there to connect the blade chassis to NAS & external core switch
4	I/O Path for all Fabrics	Blade Chassis should provide complete I/O redundancy to blade servers to provide maximum uptime.
5	SAS Switch Modules	Chassis should be configured with Dual Redundant HOT Swap SAS Switch Modules or Fiber Channel Switch Modules for connecting Internal or External Storage and should support hardware RAID 0,1,5 and 10 (RAID 1+0)
6	Management Modules	Blade Chassis should be configured with management modules to manage all the blades using GUI. Management module should have features to help take control of the server and the operating system. Management module should also provide IP based KVM functionalities for all the blades.
7	Power Modules	Blade enclosure should be populated fully with required hot pluggable power supplies for fully loaded chassis.
8	Form Factor	8U or lesser
9	DVD Drive	Chassis should be configured with 1 Nos of DVD-RW Drive
10	System Panel	LED/LCD panel to provide power-on, location, over temperature, information and system error conditions.
11	Management Software	Chassis should be provided with management software license to provide blade failover to a standby blade automatically without any manual intervention when ever any blade in production fails.
12	Warranty	05(Five) Years Onsite warranty with spares

The Tender containing “Technical Bid” and “Financial Bid”, complete in all respect shall be submitted before Registrar IT-cum-CPC, Patna High Court, Patna latest by **11/11/2014** till 5.00 P.M and will be opened in presence of bidders in the chambers of undersigned on 14/11/2014 at 3.00 PM.

Tender bid submitted after the deadline of submission of bids will be rejected and will not be considered.

Official Website of Patna High Court: <http://patnahighcourt.bih.nic.in>



Registrar IT-cum-CPC
Patna High Court, Patna

TECHNICAL BID DOCUMENT

- 1.) Name of the party :
- 2.) Address (with Tel No., Mobile No. Fax No. & email ID) :
- 3.) Contact Person(s) with Designation (With Mobile No., Tel No., Fax No. email ID) :
- 4.) Details of Sales Tax Registration Along with evidence :
- 5.) Authorized letter issued by the respective Brand manufactures to sell their products to be enclosed. :
- 6.) Permanent Account Number (PAN) (Copy of PAN card to be enclosed) :
- 7.) VAT number (Copy to be enclosed) :
- 8.) Sales tax clearance Certificate to be enclosed :
- 9.) Copy of last three years Income Tax Return to be enclosed. :
- 10.) Copy of the P & L Account & Balance Sheet for the F.Y.-2013-14 to be enclosed :
- 11.) Earnest Money Deposit (EMD)/ Copy of Certificate showing registered with Central Purchase Organization/ State Purchase Organization, National Small Industries Corporation (NSIC) or concerned Department. :
- 12.) Brand Name, Product Model and Specifications of both Blade Server and Blade Chassis to be enclosed :

DECLARATION

I/we hereby certify that the information furnished above is true and correct to the best of my/our knowledge. I/we understand that in case any deviation is found in the above statement at any stage, I/we will be blacklisted, my/our EMD will be forfeited and that I/we will not have any dealing with the Department in future.

Place:

Date:

(Authorized Signatory)

FINANCIAL BID DOCUMENT

- 1.) Name of the party :
- 2.) Address (with Tel No., Mobile No. Fax No. & email ID) :
- 3.) Contact Person(s) with Designation (With Mobile No., Tel No., Fax No. email ID) :
- 4.) Rate (Both in words and figure) per items specifying Brand Name and Model :

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I/we hereby certify that the information furnished above is true and correct to the best of my/our knowledge. I/we understand that in case any deviation is found in the above statement at any stage, I/we will be blacklisted, my/our EMD will be forfeited and that I/we will not have any dealing with the Department in future.

Place:

Date:

(Authorized Signatory)